

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 299 of 2013 &
IA No. 395 of 2013

Dated : 18th November, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

MIDC Marol Industries Association ... Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Counsel for the Respondent(s): Mr. Hasan Murtaza
Mr. Aditya Panda for R.2
Mr. Buddy A. Ranganadhan for R.1

ORDER

Admit. Issue notice in the Appeal as well as I.A. No. 395 of 2013. Mr. Hasan Murtaza takes notice on behalf of Respondent No.2. Notice be issued to the other Respondents returnable on 05.12.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **05.12.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vs